

NOTIFICATION No.172/ 2012

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below:

S. No. (1)	Name and Designation (2) Thiru./Tmt./Selvi	Transferred and posted as (3)
1.	P.Sudha, Judicial Magistrate, Manapparai.	Judicial Magistrate No.II, Udumalpet in the existing vacancy.
2.	M.Suresh, District Munsif-cum-Judicial Magistrate, Pochampalli.	Additional District Munsif, Tiruchencode in the existing vacancy.
3.	P.Nagarajan, District Munsif-cum-Judicial Magistrate, Needamangalam.	District Munsif-cum-Judicial Magistrate, Papanasam in the existing vacancy.
4.	G.Essakiappan, District Munsif-cum-Judicial Magistrate, Sivagiri.	Judicial Magistrate No.V, Tirunelveli in the existing vacancy.
5.	M.Ramachandran, District Munsif-cum-Judicial Magistrate, Kattumannarkoil.	Judicial Magistrate, Palacode in the existing vacancy.
6.	V.Irudaya Rani, Judicial Magistrate, Sankarapuram.	Judicial Magistrate No.VII, Madurai in the existing vacancy.
7.	P.Swaminathan, District Munsif-cum-Judicial Magistrate, Vilathikulam.	Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi vice Thiru P.Saravanabhavan, transferred.
8.	P.Saravanabhavan, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi.	Additional District Munsif, Thoothukudi in the existing vacancy.
9.	K.Krishnapriya, Principal District Munsif, Tenkasi.	II Additional District Munsif, Coimbatore vice Thiru S.Assan Mohamed, transferred

S. No. (1)	Name and Designation (2) Thiru./Tmt./Selvi	Transferred and posted as (3)
10	S.Assan Mohamed, II Additional District Munsif, Coimbatore.	III Additional District Munsif, Coimbatore in the existing vacancy.
11.	K.S.Jayamangalam, Judicial Magistrate, Katpadi.	Principal District Munsif, Alandur in the existing vacancy.
12.	R.Rani, District Munsif, Gobichettipalayam.	Judicial Magistrate No.I, Gobichettipalayam in the existing vacancy.
13.	S.John Sundarlal Suresh, Judicial Magistrate, Fast Track Court at Magisterial Level-II, Madurai.	Additional District Munsif, Lalgudi in the existing vacancy.
14.	S.Madhava Ramanujam Judicial Magistrate No.I, Erode.	District Munsif-cum-Judicial Magistrate, Shencottah in the existing vacancy.
15	E.Rajendrakannan, XII Judge, Court of Small Causes, Chennai.	X Judge, Court of Small Causes, Chennai in the existing vacancy.
16	E.Bakthavachalu, XIII Judge, Court of Small Causes, Chennai.	XI Judge, Court of Small Causes, Chennai in the existing vacancy.
17	T.S.P.Jayasudha, XV Judge, Court of Small Causes, Chennai.	XII Judge, Court of Small Causes, Chennai vice Thiru E.Rajendrakannan.
18	S.Tamilselvi, XVI Judge, Court of Small Causes, Chennai.	XIII Judge, Court of Small Causes, Chennai vice Thiru E.Bakthavachalu.
19	N.Shanthi, Additional District Munsif, Villupuram.	Principal District Munsif, Villupuram in the existing vacancy.
20	A.Geetha, II Additional District Munsif-cum- Judicial Magistrate No.I, Kumbakonam.	I Additional District Munsif, Kumbakonam in the existing vacancy.
21	C.Jayasree, Additional District Munsif, Tiruvannamalai.	Principal District Munsif, Tiruvannamalai in the existing vacancy.
22	K.Mohan, Additional District Munsif-cum-Judicial Magistrate, Ambur.	Principal District Munsif, Ambur in the existing vacancy.
23	D.Baskar, I Additional District Munsif-cum- Judicial Magistrate No.I, Ulundurpet.	Principal District Munsif, Ulundurpet in the existing vacancy.

S. No. (1)	Name and Designation (2) Thiru./Tmt./Selvi	Transferred and posted as (3)
24	S.Syed Barkathullah, I Additional District Munsif, Virudhachalam.	Principal District Munsif, Virudhachalam in the existing vacancy.

HIGH COURT, MADRAS.
DATED:11.10.2012.

REGISTRAR GENERAL.

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Judicial Magistrate No.II, Udumalpet.
4. The Additional District Munsif, Tiruchengode / Thoothukudi / Lalgudi.
5. The District Munsif-cum-Judicial Magistrate, Papanasam / Shencottah.
6. The Judicial Magistrate No.V, Tirunelveli.
7. The Judicial Magistrate, Palacode.
8. The Judicial Magistrate No.VII, Madurai.
9. The III Additional District Munsif, Coimbatore.
- 10.The Principal District Munsif, Alandur / Villupuram / Tiruvannamalai / Ambur / Ulundurpet / Virudhachalam.
- 11.The Judicial Magistrate No.I, Gobichettipalayam.
- 12.The X Judge, Court of Small Causes, Chennai.
- 13.The XI Judge, Court of Small Causes, Chennai.
- 14.The I Additional District Munsif, Kumbakonam.
- 15.The Chief Judge, Court of Small Causes, Chennai.
- 16.The Principal District Judge / District Judge, Tiruchirappalli / Krishnagiri / Tiruvarur / Tirunelveli / Cuddalore / Villupuram / Thoothukudi / Coimbatore / Vellore / Erode / Madurai / Tiruppur / Namakkal / Thanjavur / Dharmapuri / Kancheepuram @ Chengalpattu / Tiruvannamalai
- 17.The Chief Judicial Magistrate, Tiruchirappalli / Krishnagiri / Tiruvarur / Tirunelveli / Cuddalore / Villupuram / Thoothukudi / Coimbatore / Vellore / Erode / Madurai / Tiruppur / Namakkal / Thanjavur @ Kumbakonam / Dharmapuri / Chengalpattu / Tiruvannamalai.
- 18.The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
- 19.The Pay and Accounts Officer, Madurai.
- 20.The Treasury Officer, Tiruchirappalli / Krishnagiri / Tiruvarur / Tirunelveli / Cuddalore/ Villupuram / Thoothukudi / Coimbatore / Vellore / Erode / Tiruppur / Namakkal / Thanjavur / Dharmapuri / Kancheepuram / Tiruvannamalai.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

NOTIFICATION No. 173 / 2012

The candidates mentioned in Column (2) below, provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judges in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012, are posted to the posts mentioned in Column (3) against their respective names :-

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
1	C.Sasikumar	XIV Judge, Court of Small Causes, Chennai in the existing vacancy.
2	R.Barathi Raja	Judicial Magistrate, Fast Track Court at Magisterial Level-II, Madurai vice Thiru S.John Sundarlal Suresh, transferred.
3	C.Vediyappan	Judicial Magistrate, Fast Track Court at Magisterial Level-I, Coimbatore in the existing vacancy.
4	K.Kumarasivam	District Munsif, Manapparai in the existing vacancy.
5	R.Mohana	District Munsif, Attur in the existing vacancy.
6	N.Mohanraj	Principal District Munsif, Tenkasi vice Ms.K.Krishnapriya, transferred.
7	R.Premanand	Judicial Magistrate No.I, Tiruppathur in the existing vacancy.
8	P.M.Raikhana Parveen	Judicial Magistrate, Sathankulam in the existing vacancy.
9	A.Tamilselvan	Additional District Munsif, Villupuram vice Ms.N.Shanthi, transferred.
10	S.Saranya	II Additional District Munsif, Bhavani in the existing vacancy.
11	M.Samundeeswari Prabha	Additional District Munsif, Cuddalore in the existing vacancy.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
12	P.T.Jenifer	Additional District Munsif, Ariyalur in the existing vacancy.
13	K.Gopinath	Judicial Magistrate No.I, Dharmapuri in the existing vacancy.
14	C.B.Vedagiri	Judicial Magistrate No.I, Dindigul in the existing vacancy.
15	P.Kavitha	I Additional District Munsif, Nagercoil in the existing vacancy.
16	K.Muniraja	Additional District Munsif, Karur in the existing vacancy.
17	T.Rajakumar	Judicial Magistrate No.II, Krishnagiri in the existing vacancy.
18	L.Shakila	District Munsif, Nagapattinam in the existing vacancy.
19	S.Thangaraj	Judicial Magistrate, Fast Track Court at Magisterial Level, Coonoor in the existing vacancy.
20	M.Manikandan	District Munsif, Aranthangi in the existing vacancy.
21	K.Bharathi	Judicial Magistrate No.II, Ramanathapuram in the existing vacancy.
22	V.Venkatesaperumal	Judicial Magistrate No.II, Sivagangai in the existing vacancy.
23	S.Muthu Maharajan	II Additional District Munsif-cum-Judicial Magistrate No.I, Kumbakonam vice Ms.A.Geetha, transferred.
24	M.Sadiq Basha	Judicial Magistrate, Fast Track Court at Magisterial Level, Theni in the existing vacancy.
25	S.Thangamani	Judicial Magistrate, Tiruttani in the existing vacancy.
26	Anitha Anand	Additional District Munsif, Tiruvannamalai vice Ms.C.Jayasree, transferred.
27	M.Mahalakshmi	District Munsif, Tiruthuraiipoondi in the existing vacancy.
28	B.S.Kalaivani	XV Judge, Court of Small Causes, Chennai vice Ms.T.S.P.Jayasudha, transferred.
29	H.Mohamed Ansari	Judicial Magistrate No.II, Attur in the existing vacancy.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
30	C.Vijaykarthik	Judicial Magistrate No.II, Coimbatore in the existing vacancy.
31	N.Kamaraj	Judicial Magistrate, Musiri in the existing vacancy.
32	R.Jagatheeswari	Judicial Magistrate, Tenkasi in the existing vacancy.
33	B.Raja	District Munsif, Arakkonam in the existing vacancy.
34	D.Mohankumar	Additional District Munsif, Tindivanam in the existing vacancy.
35	P.Sudha	Judicial Magistrate, Sathyamangalam in the existing vacancy.
36	C.Suresh Kumar	Additional District Munsif, Chidambaram in the existing vacancy.
37	S.Muthu Murugan	Judicial Magistrate, Jayamkondam in the existing vacancy.
38	R.Rathinavelpandian	Judicial Magistrate No.II, Dharmapuri in the existing vacancy.
39	S.Santhanakrisnasamy	Judicial Magistrate No.III, Dindigul in the existing vacancy.
40	D.Marikkalai	II Additional District Munsif, Nagercoil in the existing vacancy.
41	J.Anvar Sathath	Judicial Magistrate, Fast Track Court at Magisterial Level, Karur in the existing vacancy.
42	N.Alicia	Judicial Magistrate No.II, Nagapattinam in the existing vacancy.
43	R.Tamilselvi	Principal District Munsif-cum-Judicial Magistrate, Gudalur in the existing vacancy.
44	M.Shivaji Chelliah	District Munsif, Mudukulathur in the existing vacancy.
45	S.Nalinakumar	Additional District Munsif, Karaikudi in the existing vacancy.
46	S.Umamaheswari	Principal District Munsif-cum-Judicial Magistrate, Vandavasi in the existing vacancy.
47	S.Somasundaram	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruthuraipoondi in the existing vacancy.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
48	C.Sundarapandian	Judicial Magistrate, Fast Track Court at Magisterial Level, Attur in the existing vacancy.
49	N.Sachidhanantham	XVI Judge, Court of Small Causes, Chennai vice Ms.S.Tamilselvi, transferred.
50	G.Prabakaran	District Munsif, Thuraiyur in the existing vacancy.
51	T.Ganesh	Additional District Munsif, Ambasamudram in the existing vacancy.
52	S.Thamil Selvi	I Additional District Munsif, Kallakurichi in the existing vacancy.
53	M.Dharmaprabu	Principal District Munsif-cum-Judicial Magistrate, Vaniyambadi in the existing vacancy.
54	M.Backiam	Judicial Magistrate No.I , Chidambaram in the existing vacancy.
55	R.Velraj	District Munsif, Oddanchatram in the existing vacancy.
56	C.Ashok Kumar	Judicial Magistrate No.II, Nagercoil in the existing vacancy.
57	M.Shunmugavel Raj	Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam in the existing vacancy.
58	V.Balasubramanian	Additional District Munsif, Gudalur in the existing vacancy.
59	V.Breznev	District Munsif, Paramakudi in the existing vacancy.
60	S.Ganesan	District Munsif, Devakottai in the existing vacancy.
61	S.Uma Maheswari	District Munsif-cum-Judicial Magistrate, Valangaiman in the existing vacancy.
62	J.K.Dhilip	Additional District Munsif, Vandavasi in the existing vacancy.
63	Gnana Balakrishnan	Judicial Magistrate No.II, Mettur in the existing vacancy.
64	N.Suresh	Additional District Munsif, Sankarankoil in the existing vacancy.
65	M.Murugan	Additional District Munsif, Vaniyambadi in the existing vacancy.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
66	R.Karthikeyan	Judicial Magistrate No.I, Panruti in the existing vacancy.
67	R.Karlmarx	District Munsif-cum-Judicial Magistrate, Vendasandur in the existing vacancy.
68	A.Chellapandian	II Additional District Munsif, Kuzhithurai in the existing vacancy.
69	V.Jagannathan	Additional District Munsif, Mayiladuthurai in the existing vacancy.
70	S.Prabha Thomas	District Munsif-cum-Judicial Magistrate, Kothagiri in the existing vacancy.
71	K.P.Illavarasi	District Munsif-cum-Judicial Magistrate, Tiruvadana in the existing vacancy.
72	S.Murugavel	Additional District Munsif, Chengam in the existing vacancy.
73	M.Ashfaq Ahamed	Additional District Munsif, Valliyoor in the existing vacancy.
74	R.A.S.Anandaraj	Additional District Munsif-cum-Judicial Magistrate, Ambur vice Thiru K.Mohan, transferred.
75	S.Chandra Sekar	III Additional District Munsif, Kallakurichi in the existing vacancy.
76	M.Dhanabal	Judicial Magistrate No.II, Panruti in the existing vacancy.
77	M.Shunmuga Kani	Judicial Magistrate No.II, Kuzhithurai in the existing vacancy.
78	B.Thangamaniganesh	Judicial Magistrate No.I, Mayiladuthurai in the existing vacancy.
79	S.Annamalai	Additional District Munsif, Cheyyar in the existing vacancy.
80	P.Thirugnanasambandam	Additional District Munsif, Nanguneri in the existing vacancy.
81	A.Selvakumar	District Munsif, Katpadi in the existing vacancy.
82	G.Manikandaraja	I Additional District Munsif-cum-Judicial Magistrate No.I, Ulundurpet vice Thiru D.Baskar, transferred.
83	S.Mumtaj	Additional District Munsif, Tittakudi in the existing vacancy.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
84	S.Jeeva Pandian	Additional District Munsif, Padmanabhapuram in the existing vacancy.
85	T.Thirumal	Judicial Magistrate No.II, Mayiladuthurai in the existing vacancy.
86	R.Pachiyappan	District Munsif, Arani in the existing vacancy.
87	J.Jenitha	Judicial Magistrate No.I, Erode vice Thiru S.Madhava Ramanujam, transferred.
88	S.Palani	II Additional District Munsif, Ulundurpet in the existing vacancy.
89	M.Dayalan	I Additional District Munsif, Virudhachalam vice Thiru S.Syed Barkathullah, transferred.
90	E.Damodaran	Judicial Magistrate, Padmanabhapuram in the existing vacancy.
91	R.Gayathri Devi	District Munsif-cum-Judicial Magistrate No.I, Wallajahpet in the existing vacancy.
92	M.Ziavur Rahuman	Additional District Munsif, Tenkasi in the existing vacancy.
93	R.Parthiban	District Munsif, Gobichettipalayam vice Tmt.R.Rani, transferred.
94	S.Muthuraman	Judicial Magistrate No.II, Ulundurpet in the existing vacancy.
95	S.Sivasubramanian	II Additional District Munsif, Virudhachalam in the existing vacancy.
96	P.Deenadayalan	Additional District Munsif, Eraniel in the existing vacancy.
97	M.Ramadhas	Judicial Magistrate, Katpadi vice Tmt. K.S.Jayamangalam, transferred.
98	K.Sujatha	I Additional District Munsif, Tirukoilur in the existing vacancy.
99	M.Paramasivam	District Munsif-cum-Judicial Magistrate, Portonovo in the existing vacancy.
100	K.Srinivasan	District Munsif-cum-Judicial Magistrate, Pochampalli vice Thiru M.Suresh, transferred.
101	P.Murugan	District Munsif-cum-Judicial Magistrate, Needamangalam vice Thiru P.Nagarajan, transferred.

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
102	V.Raja	District Munsif-cum-Judicial Magistrate, Sivagiri vice Thiru G.Essakiappan, transferred.
103	M.Dhanalakshmi	II Additional District Munsif, Tirukoilur in the existing vacancy.
104	K.Senthil Kumar	District Munsif-cum-Judicial Magistrate, Kattumannarkoil vice Thiru M.Ramachandran, transferred.
105	K.Arun Kumar	Judicial Magistrate, Manapparai vice Ms.P.Sudha, transferred.
106	A.Dhanasekaran	District Munsif-cum-Judicial Magistrate, Arcot vice Ms.R.Rajeswari, transferred.
107	K.Sakthivel	District Munsif-cum-Judicial Magistrate, Keeranur vice Ms.J.Rathika, transferred.
108	C.Sivakumar	Additional District Munsif, Gingee in the existing vacancy.
109	M.S.Varalakshmi	Judicial Magistrate, Gingee in the existing vacancy.
110	R.Senthil Kumar	District Munsif, Sankarapuram in the existing vacancy.
111	G.Gengaraj	Judicial Magistrate, Sankarapuram vice Ms.V.Irudaya Rani, transferred.
112	G.Bharathi Prabha	District Munsif-cum-Judicial Magistrate, Vilathikulam vice Thiru P.Swaminathan, transferred.

HIGH COURT, MADRAS.
DATED:11.10.2012.

Sd/G.Chockalingam,
REGISTRAR GENERAL.

To

1. The newly appointed Civil Judges concerned.
2. The Courts concerned.
3. The Chief Judge, Court of Small Causes, Chennai.
4. All the Principal District Judges. (except Kancheepuram, Namakkal, Perambalur, Tiruppur and Virudhunagar districts)
5. All the Chief Judicial Magistrates. (except Kancheepuram, Namakkal, Perambalur, Tiruppur and Virudhunagar districts)
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, Madras / Madurai.
8. All the Treasury Officers.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.